GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UN STARRED QUESTION NO. 1466 TO BE ANSWERED ON 20.12.2022

Availability of Manures and Fertilizers in the country

1466. SHRI VIJAY PAL SINGH TOMAR SHRI HARNATH SINGH YADAV

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

- (a) whether Government has proposed any scheme to ensure easy availability of manures and fertilizers at cheaper prices to the farmers of the country;
- (b) if so, the details thereof;
- (c) whether Government has any plans to ensure the availability of fertilizers for distribution across the country; and
- (d) if so, the details thereof, State-wise including Uttar Pradesh?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(BHAGWANTH KHUBA)

(a) & (b): Government has been implementing Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development (MOVCDNER) schemes to promote organic farming since 2015-16.

PKVY is implemented in all the States and Union Territories across the country to promote organic farming in cluster mode. Under the scheme, farmers are provided financial assistance of Rs.50000/ha for 3 years in which, Rs.31000/ha/3 years is provided directly to farmers through DBT for organic inputs such as seeds, biofertilizers, bio-pesticides, organic manure, compost/vermi-compost, botanical extracts, etc. whereas under MOVCDNER scheme, assistance is provided @ Rs.32500/ha/3 years to farmers for procurement/on farm production of organic inputs including organic fertilizers.

Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Government

has been implementing Nutrient Based Subsidy Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/semi-annual basis, is provided on subsidized P&K fertilizers depending on their nutrient content. Under this policy, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government. Accordingly, any farmer including poor and marginal farmers who are buying these fertilizers is getting benefits of subsidy. Government assess the requirement of major fertilizers, namely, Urea, DAP, MOP, Complex Fertilizers and SSP before the start of each cropping season. i.e., Rabi and Kharif. The availability of fertilizers is monitored through weekly Video Conference with State Governments and Union Territories.

(c) & (d): The mandate of the Department of Fertilizers is to ensure comfortable availability of fertilizers as per the requirement furnished by Department of Agriculture & Farmers Welfare (DA&FW) to States. Department of Fertilizers is allocating sufficient/adequate quantity of fertilizers to the farmers within the state as per the requirement furnished by DA&FW. The details of requirement and availability of all fertilizers during ongoing financial year 2022-23 (upto November 2022) are at Annexures-I & II.

ANNEXURE-I

		022)	<figures in="" lmt<="" th=""></figures>
S.No.	States/UTs Names	Requirement	Availability
1	2	3	4
1	Andaman and Nicobar Islands	0.00	0.01
2	Andhra Pradesh	10.14	11.23
3	Arunachal Pradesh	0.00	0.00
4	Assam	2.59	2.65
5	Bihar	14.70	13.54
6	Chandigarh	0.00	0.00
7	Chhattisgarh	7.73	8.45
8	Dadra and Nagar Haveli	0.01	0.01
9	Daman and Diu	0.00	0.00
10	Delhi	0.12	0.19
11	Goa	0.02	0.02
12	Gujarat	16.30	18.12
13	Haryana	15.00	15.65
14	Himachal Pradesh	0.44	0.58
15	Jammu and kashmir	0.91	1.25
16	Jharkhand	2.15	2.26
17	Karnataka	12.94	15.81
18	Kerala	0.93	0.99
19	Lakshadweep	0.00	0.00
20	Madhya Pradesh	26.00	25.39
21	Maharashtra	18.73	22.40
22	Manipur	0.22	0.25
23	Meghalaya	0.02	0.00
24	Mizoram	0.09	0.08
25	Nagaland	0.00	0.00
26	Odisha	4.53	5.63
27	Puducherry	0.10	0.12
28	Punjab	22.50	24.93
29	Rajasthan	16.50	19.41
30	Sikkim	0.00	0.00
31	Tamil Nadu	7.45	7.50
32	Telangana	13.50	14.69
33	Tripura	0.19	0.26
34	Uttarakhand	1.46	1.55
35	Uttar Pradesh	51.50	58.08
36	West Bengal	8.68	10.62
	Total	255.45	281.68

Annexure-II

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S.No.	States/UTs Names	Requirement	Availability
1	2	3	4
1	Andaman and Nicobar Islands	0.01	0.01
2	Andhra Pradesh	15.47	15.78
3	Arunachal Pradesh	0.01	0.00
4	Assam	1.42	1.18
5	Bihar	9.70	9.72
6	Chandigarh	0.00	0.00
7	Chhattisgarh	5.59	4.51
8	Dadra and Nagar Haveli	0.01	0.00
9	Daman and Diu	0.00	0.00
10	Delhi	0.04	0.05
11	Goa	0.04	0.03
12	Gujarat	9.66	11.26
13	Haryana	6.04	6.00
14	Himachal Pradesh	0.32	0.31
15	Jammu and Kashmir	0.63	0.51
16	Jharkhand	1.56	1.26
17	Karnataka	19.81	22.37
18	Kerala	2.01	1.78
19	Lakshadweep	0.00	0.00
20	Madhya Pradesh	21.50	19.18
21	Maharashtra	27.09	27.95
22	Manipur	0.24	0.12
23	Meghalaya	0.02	0.00
24	Mizoram	0.10	0.01
25	Nagaland	0.00	0.00
26	Odisha	5.70	5.05
27	Puducherry	0.07	0.08
28	Punjab	9.30	8.19
29	Rajasthan	7.90	8.95
30	Sikkim	0.00	0.00
31	Tamil Nadu	8.53	10.28
32	Telangana	15.85	15.09
33	Tripura	0.12	0.08
34	Uttarakhand	0.56	0.68
35	Uttar Pradesh	27.70	25.15
36	West Bengal	12.25	12.21
	Total	209.23	207.84
